

Annexure 3

Name of the Corporate Debtor: Proficient Engineering Private Limited ; Date of commencement of CIRP : 9th February, 2023 ; List of creditors as on: 15.03.2024;

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Central Bank of India	07.03.2024	3,14,29,76,695	-	Secured	3,14,29,76,695	3,14,29,76,695	No	-	-	-	3,14,29,76,695	-	Non-acceptable for collation under Regulation 13 of CIRP Regulations
2	Canara Bank	15.03.2024	1,58,59,32,262	-	Secured	1,58,59,32,262	1,58,59,32,262	No	-	-	-	1,58,59,32,262	-	Non-acceptable for collation under Regulation 13 of CIRP Regulations
3	Bank of India	11.03.2024	5,46,70,30,290	-	Secured	5,46,70,30,290	5,46,70,30,290	No	-	-	-	5,46,70,30,290	-	Non-acceptable for collation under Regulation 13 of CIRP Regulations
	Total		10,19,59,39,247			10,19,59,39,247	10,19,59,39,247	-	-	-	-	10,19,59,39,247	-	-